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Displaced Persons in Bihar

142. Shri D. C. Sharma: Will the Minister of Rehabilitation and Mino-Affairs be pleased to lay on the Table a statement showing:

- (a) the number of displaced persons from East Pakistan resettled in Bihar during 1956-57; and
- (b) the steps taken to rehabilitate them?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b). 986 displaced families comprising 4,073 persons were rehabilitated in Bihar during the year They have been 1956-57. land and sanctioned rehabilitation loans.

Retrenched Defence Personnel

Shri D. C. Sharma: Shri A. K. Gopalan: Shri S. M. Banerjee:

Will the Minister of Labour and Employment be pleased to state:

- (a) the number of retrenched Defence personnel given employment upto the end of April, 1957;
- (b) the number of retrenched Defence personnel registered with the Employment Exchanges; and
- (c) the number of persons who have not been absorbed so far and the reasons thereof?

The Deputy Minister of Labour (Shri Abid All); It is presumed that the Honourable Member is referring to the personnel retrenched from the various Defence Installations including, Ordnance Factories. The required information in respect of a, b & c is given below:--

No. actually retrenched

5356

No. of retrenched ordnance workers registered with Employment Service in different Exchanges. 4063 No. of retrenched persons secured alternative employment upto the end of April, 1957, through Employment Exchanges.

No. offered employment through sources other than Employment Exchanges.

No. of persons who refused offers of employment.

No. of persons who fail to respond to various call letters for interview/selected with employers and deemed as not in need of special employment assistance.

Duplicate registration cancelled.

No. of persons not found eligible for registration their services were dispensed with due to disciplinary action against them.

No. of persons reported to be re-employed by Defence Installations themselves.

No. of persons available (waiting for employment assistance).

Reasons for this non-absorption.

(i) Illiteracy.

(ii) Immobility.

(iii) Overage.

to state:

Genetic Analysis in Travancore

Shrimati Tarkeshwari Sinha: Shri Raghunath Singh:

Shri A. M. Thomas: Shri H. N. Mukerjee: Shri Wodeyar:

Shri Vasudevan Nair: Will the Prime Minister be pleased

(a) whether his attention has been drawn to a statement made by Dr. H. Bentley Glass, a member of the Genetics Committee of National Academy

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